

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9760 OF 2020

PETITIONER/PETITIONERS:

SHANTHA RADHAKRISHNAN, AGED 60 YEARS
W/O K. V .RADHAKRISHNAN
RESIDING AT "SHANTHA NIVAS"
ELOOR SOUTH, UDYOGAMANDAL P O,
ELOOR 683501

BY ADV. SRI. SAIBY JOSE KIDANGOOR

RESPONDENT/RESPONDENTS:

1. STATE OF KERALA, REPRESENTED BY THE GOVERNMENT PLEADER,
HIGH COURT OF KERALA, ERNAKULAM, KOCHI-682 031.
2. DEPUTY SUPERINTENDENT OF POLICE ERNAKULAM 683 501
3. CIRCLE INSPECTOR OF POLICE, ELOOR POLICE STATION,
ERNAKULAM 683 501
4. VASUDEV, AGED 36 YEARS ,S/O K. V .RADHAKRISHNAN,
RESIDING AT "SHANTHA NIVAS", ELOOR SOUTH,
UDYOGAMANDAL P O, ELOOR 683 501

BY GOVERNMENT PLEADER, SRI.K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

GOPINATH.P, J

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WP(C) NO. 9760 OF 2020
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DATED THIS THE 8th DAY OF May, 2020

ORDER

Admit.

Learned Government Pleader takes notice for respondents 1 to 3. Notice by speed post to respondent No. 4. The petitioner shall endeavour to serve notice on the 4th respondent through email/whatsapp also.

Post this WP(c) on 15/05/2020 for instructions of respondents 1 to 3. In the meanwhile there will be an interim order directing the 3rd respondent to ensure that there is no threat to the life of the petitioner and that she is permitted to reside in her house without any hindrance at the instance of respondent No.4 or any other person acting on his behest.

APPENDIX

PETITIONER'S EXHIBITS:

EXHIBIT P1 -TRUE COPY OF THE MEDICAL REPORT DATED
05.07.2016 WHICH REVEALS THE DETAILS OF THE TREATMENT FOR
CANCER

EXHIBIT P2-TRUE COPY OF THE COMPLAINT DATED 23.4.2020 SUBMITTED
BEFORE THE 3RD RESPONDENT

EXHIBIT P3-TRUE COPY OF THE COMPLAINT DATED 30.4.2020 SUBMITTED
BEFORE THE 2ND RESPONDENT

EXHIBIT P4 -TRUE COPY OF THE COMPLAINT DATED 30.4.2020
SUBMITTED BEFORE THE 3RD RESPONDENT